

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

O.A 2448/1995  
M.A. 2348/95

New Delhi this the 8th day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Sh. Jag Mohan,  
S/O Sh. Gurdyal Sharma,  
r/o H.No.165, Brahmin Bara  
Gali Darjiyan, Ward No.5,  
Ballabh Garh, Distt. Faridabad,  
Haryana.

.. Applicant

(By Advocate Shri D.R. Gupta )

Versus

1. UOI through Secretary,  
Ministry of Urban Development,  
Nirman Bhawan, New Delhi.

2. The Director of Printing,  
Min. of Urban Development,  
Nirman Bhawan, New Delhi.

3. Manager, Govt. of India Press,  
Faridabad.

.. Respondents

(None for the respondents )

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Gupta states that this O.A. has become  
infruitless as the applicant has retired.

Under the circumstances this OA is dismissed  
as withdrawn.

Lakshmi Swaminathan  
(Smt. Lakshmi Swaminathan)  
Member (J)

S.R. Adige  
(S.R. Adige )  
Vice Chairman(A)

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